

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2109  
ANSWERED ON:12.08.2011  
FERTILITY CLINICS  
Kashyap Shri Virender

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has laid down any norms and policies to regulate fertility clinics in the country;
- (b) if so, the details thereof;
- (c) if not, the manner in which these fertility clinics are being regulated in the country; and
- (d) the steps taken by the Government to check exploitation of issueless couples by such clinics?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) to (c) Yes. To regulate fertility clinics in the country, the Indian Council of Medical Research (ICMR) has developed norms and guidelines viz. National Guidelines for Accreditation, Supervision and Regulation of ART Clinics in India, which has been accepted by the Ministry of Health and Family Welfare. These guidelines are available on the ICMR website: [www.icmr.nic.in](http://www.icmr.nic.in).

(d) To effectively implement these guidelines, a draft legislation titled 'Assisted Reproductive Technology (Regulation) Bill' is under formulation.